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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 3747/2019 & CRL.M.A. 32521/2019

SH. PUNIT KUMAR WAHI & ANR. Petitioners

Through: Ms. Ananya and Mr. R.K. Mukherjee
Dey, Advocates

versus

STATE & ORS. Respondents

Through: Mr. Naresh Kumar Chahar, APP for
State.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

% **27.02.2023**

1. Learned counsel for the petitioners seeks time to comply with the last order dated 17.11.2022. Let the same be complied with.
2. Re-notify on 16.10.2023.
3. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

FEBRUARY 27, 2023/zp

[Click here to check corrigendum, if any](#)